

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 588/TT/2020**

- Subject** : Petition for truing up of transmission tariff of the 2014-19 period and determination of tariff of the 2019-24 period for 400 kV Double Circuit Muzaffarpur-Gorakhpur transmission line in Eastern-Northern Inter-region associated with Tala Hydro Electric Project, East-North Inter-Connector and Northern Region Transmission System of Powerlinks Transmission Limited.
- Petitioner** : Powerlinks Transmission Ltd. (PTL)
- Respondents** : Powergrid Corporation of India Ltd. & 23 Others
- Parties present** : Shri Venkatesh, Advocate, PTL  
Shri Ashutosh K. Srivastava, Advocate, PTL

**Petition No. 589/TT/2020**

- Subject** : Petition for truing up of transmission tariff of the 2014-19 period and determination of tariff of the 2019-24 period for 400 kV Double Circuit Siliguri-Purnea Transmission Line, 400 kV Double Circuit Purnea-Muzaffarpur Transmission Line and 220 kV Double Circuit Muzaffarpur (PGCIL)-Muzaffarpur (BSEB) Transmission Line, in Eastern Region associated with Tala Hydro Electric Project, East-North Interconnector and Northern Region Transmission System.
- Petitioner** : Powerlinks Transmission Ltd.
- Respondents** : Powergrid Corporation of India Ltd. & 6 Others
- Parties present** : Shri Venkatesh, Advocate, PTL  
Shri Ashutosh K. Srivastava, Advocate, PTL



**Petition No. 590/TT/2020**

**Subject** : Petition for truing up of transmission tariff of the 2014-19 period and determination of tariff of the 2019-24 period for 400 kV Double Circuit Gorakhpur-Lucknow Transmission Line and 400 kV Double Circuit Bareilly-Mandola Transmission Line, in Northern Region associated with Tala Hydro Electric Project, East-North Interconnector and Northern Region Transmission System.

**Petitioner** : Powerlinks Transmission Ltd.

**Respondents** : Powergrid Corporation of India Ltd. & 17 Others

**Parties present** : Shri Venkatesh, Advocate, PTL  
Shri Ashutosh K. Srivastava, Advocate, PTL

**Date of Hearing** : 28.8.2020

**Coram** : Shri P. K. Pujari, Chairperson  
Shri I. S. Jha, Member  
Shri Arun Goyal, Member

**Record of Proceedings**

The matter was heard through video conference.

2. Powerlinks Transmission Ltd. has filed the instant three petitions for truing up of the tariff of the 2014-19 tariff period and determination of tariff for the 2019-24 tariff period for three assets under the Tala Hydro Electric Project.

3. The Commission observed that Powerlinks should file one petition for all the assets covered in Tala Hydro Electric Project instead of three different petitions. Learned counsel for Powerlinks sought some time to comply with the directions of the Commission.

4. The petition shall be listed for further hearing for which a separate notice will be issued to the parties.

**By order of the Commission**

Sd/-  
(V. Sreenivas)  
Deputy Chief (Law)

